

NOTIFICATION No. 202 / 2012

I

Thiru S.Isvarane, Civil Judge (Junior Division) of Puducherry Judicial Service, functioning on deputation as Judicial Magistrate, Tirukoilur is temporarily promoted to the cadre of Civil Judge (Senior Division) in the Puducherry Judicial Service and on promotion, posted as X Metropolitan Magistrate, Egmore, Chennai vice Thiru M.Gopalan, transferred, subject to the result of W.P.No.9350/2009 and W.P.No.13629/2009 filed in the High Court, Madras.

Tmt. G.T.Ambika, Civil Judge (Junior Division) of Puducherry Judicial Service, functioning on deputation as Judicial Magistrate, Fast Track Court at Magisterial Level, Poonamallee is temporarily promoted to the cadre of Civil Judge (Senior Division) in the Puducherry Judicial Service and on promotion, posted as Sub Judge, Vellore vice Thiru G.Karunanidhi transferred, subject to the result of W.P.No.9350/2009 and W.P.No.13629/2009 filed in the High Court, Madras.

II

Thiru A.Thiruneelaprasad, IV Metropolitan Magistrate, Saidapet, Chennai is transferred and posted as Chief Judicial Magistrate, Villupuram in the existing vacancy.

Thiru M.Gopalan, X Metropolitan Magistrate, Egmore, Chennai is transferred and posted as IV Metropolitan Magistrate, Saidapet, Chennai vice Thiru A.Thiruneelaprasad.

HIGH COURT, MADRAS.
DATED: 27.11.2012.

Sd/- M.Md. Jafarullah Khan,
REGISTRAR GENERAL (i/c)

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal Judge, City Civil Court, Chennai.

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4. The Chief Judge, Pondicherry.
5. The Principal District Judge, Villupuram / Tiruvallur / Vellore.
6. The Chief Metropolitan Magistrate, Egmore, Chennai.
7. The Chief Judicial Magistrate, Villupuram / Tiruvallur.
8. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai - 18.
9. The Pay and Accounts Officer, High Court, Madras.
10. The Treasury Officer, Villupuram / Tiruvallur / Vellore.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to His Excellency The Lieutenant-Governor, Pondicherry.
5. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
6. The Chief Secretary to the Government, Government of Puducherry, Pondicherry.
7. The Secretary to Government, Law Department, Government of Puducherry, Pondicherry.
8. The Registrar (Judicial), High Court, Madras.
9. The Registrar (Vigilance), High Court, Madras
10. The Additional Registrar (Vigilance), High Court, Madras.
11. The Registrar (Administration), High Court, Madras.
12. The Registrar (Management), High Court, Madras.
13. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
14. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
16. The Director, Tamil Nadu State Judicial Academy, Chennai.
17. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
18. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
19. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
20. The Technical Director, NIC, High Court, Madras.
21. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
22. The Record Keeper, A.D. Records, High Court, Madras.
23. The Press.